

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER (JUDICIAL)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.03.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 326/252/HDB/2018
NAME OF THE COMPANY	3S Investment Consultant Pvt Ltd
NAME OF THE PETITIONER(S)	3S Investment Consultant Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. Sujan Kumar Reddy	Adv.	9160001435	

ORDER

Learned counsel Mr.T.Sujan Kumar Reddy present for RoC.

None present for Applicant.

List the matter on 19.04.2018.


MEMBER (Judicial)